

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.09.2024

## <u>NOTICE</u>

Please take notice that the following matters listed in the Court – II on 11.09.2024, 17.09.2024 & 18.09.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

| S. No. | Case No.   | Name of the parties   | Next Date of<br>Hearing | Last Date of<br>Hearing |
|--------|--|---|-------------------------|-------------------------|
| 1.     | Comp. App. (AT)<br>(Ins) No. 1442 of<br>2023 & I.A. No.<br>5120 of 2023<br>(PH)      | Mohit Chawla<br>Liquidator of Lakshmi Energy and<br>Foods Ltd.<br>Vs.<br>Dy. Commissioner Income Tax<br>Central Circle 3 Ludhiana | 11.09.2024              | 21.10.2024              |
| 2.     | Comp. App. (AT)<br>No. 225 of 2023<br>(PH)   | Shefali Agarwal<br>Vs.<br>Stone Age Pvt. Ltd. & Ors.  | 11.09.2024              | 03.10.2024              |
| 3.     | Comp. App. (AT)<br>No. 56 of 2024  | Somangsu Biswas<br>Vs.<br>The Calcutta Cricket & Football<br>Club & Ors.  | 11.09.2024              | 30.09.2024              |
| 4.     | (PH)<br>Competition App.<br>(AT) No. 13 of<br>2020 & I.A. No<br>1121 of 2021<br>(PH) | Grasim Industries Ltd.<br>Vs.<br>Competition Commission of India<br>& Anr.  | 11.09.2024              | 04.11.2024              |
|        |  | With  |                         |                         |

| F   |                                   |                                   | 11.00.0004 | Website: <u>www.nclat.nic</u> |
|-----|-----------------------------------|-----------------------------------|------------|-------------------------------|
| 5.  | Competition App.                  | Textile Consumers Foundation      | 11.09.2024 | 04.11.2024                    |
|     | (AT) No. 11 of                    | Vs.                               |            |                               |
|     | 2020                              | Competition Commission of India   |            |                               |
|     |                                   | & Anr.                            |            |                               |
|     | (PH)                              |                                   |            |                               |
|     |                                   |                                   |            |                               |
|     |                                   | With                              |            |                               |
| 6.  | Competition App.                  | Grasim Industries Ltd.            | 11.09.2024 | 04.11.2024                    |
|     | (AT) No. 14 of                    | Vs.                               |            |                               |
|     | 2021                              | Competition Commission of India   |            |                               |
|     |                                   | & Ors.                            |            |                               |
|     | (PH)                              |                                   |            |                               |
|     |                                   |                                   |            |                               |
| 7.  | Comp. App. (AT)                   | Home Krafts Avenue                | 17.09.2024 | 22.10.2024                    |
|     | (Ins) No. 756 of                  | Vs.                               | 17.07.2024 |                               |
|     | 2023                              | Jayesh Sanghrajka & Ors.          |            |                               |
|     |                                   |                                   |            |                               |
|     | ( <b>PH</b> )                     |                                   |            |                               |
| 0   |                                   |                                   | 17.00.2024 | 29.10.2024                    |
| 8.  | Comp. App. (AT)<br>No. 68 of 2024 | HLV Ltd.<br>Vs.                   | 17.09.2024 | 28.10.2024                    |
|     | 10.08 01 2024                     | VS.<br>ITC Ltd. & Ors.            |            |                               |
|     | (With Defects)                    |                                   |            |                               |
|     | (PH)                              |                                   |            |                               |
|     |                                   | With                              |            |                               |
| 9.  | Comp. App. (AT)                   | JM Financial Asset Reconstruction | 17.09.2024 | 28.10.2024                    |
|     | No. 81 of 2024                    | Company Ltd.                      |            |                               |
|     |                                   | Vs.                               |            |                               |
|     | (PH)                              | ITC Ltd. & Ors.                   |            |                               |
|     |                                   |                                   |            |                               |
|     |                                   | With                              |            |                               |
| 10. | Comp. App. (AT)                   | Vivek Nair & Anr.                 | 17.09.2024 | 28.10.2024                    |
|     | No. 83 of 2024                    | Vs.                               |            | -                             |
|     |                                   | ITC Ltd. & Ors.                   |            |                               |
|     | (With Defects)                    |                                   |            |                               |
|     | ( <b>PH</b> )                     |                                   |            |                               |
| 11. | Comp. App. (AT)                   | Surinder Singh & Ors.             | 17.09.2024 | 05.11.2024                    |
| -   | No. 233 of 2023                   | Vs.                               |            |                               |
|     |                                   | Achintya Healthcare Pvt. Ltd. &   |            |                               |
|     | (PH)                              | Ors.                              |            |                               |
|     |                                   |                                   |            |                               |
| 10  |                                   |                                   |            |                               |
| 12. | Comp. App. (AT)                   | WestBridge Ventures II Investment | 18.09.2024 | 11.11.2024                    |
|     | No. 2 of 2024                     | Holdings                          |            |                               |
|     |                                   | Vs.                               |            |                               |
|     | ( <b>PH</b> )                     | Anupam Mittal & Ors.              |            |                               |
|     |                                   |                                   |            |                               |